

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4116

ANSWERED ON:03.08.2009

PRIVATE COURIER SERVICES

Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has control over the functioning of private courier services in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether a number of private courier services are violating the guidelines laid down by the Government ;
- (d) if so, the details thereof during the last three years and the current financial year alongwith the action taken by the Government in this regard;
- (e) whether there is any proposal for central legislation to regulate the operations of the private courier services; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) No, Sir.
- (b) Control on functioning of private courier services is not within the purview of Department of Posts.
- (c) Department of Posts has no information.
- (d) Does not arise in view of (c) above.
- (e) & (f) No, Sir. The proposal to bring a central legislation to regulate private courier services has been withdrawn.